NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 36

IA 3151/2024 in C.P. (IB)/619(MB)2018

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **08.07.2024**

NAME OF THE PARTIES: **NICO EXTRUSION LIMITED V/s NICOMET INDUSTRIES LIMITED**

Section 60(5) & 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 3151/2024 in C.P. (IB)/619(MB)2018

1) Ms. Avani Bhanushali, Ld. Counsel for the Applicant and Mr. Shlok Parekh, Ld. Counsel for the Liquidator of the Corporate Debtor are present.

2) Stand over to 16.07.2024, for further consideration and hearing. Parties shall complete and exchange the pleadings well before the adjourned date so that the matter be taken up on the next date of hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare